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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, DELHI.

R.A. 100/91 in O.A. 1903/88. Dated: June 6, 1991.

S.R. Gupta & Others ... Petitioners.

V/s

Union of India & Others ... Respondents.

ORDER:

The petitioners, who were applicants in O.A. 1903/88 titled "S.R. Gupta & Others Vs. Union of India & Others" have preferred the instant Review Application under Section 22(3)(f) of the Administrative Tribunals Act, 1985, seeking review of the judgment dated 5.4.1991 rendered in the aforesaid O.A.

2. As provided by Section 22(3)(f) of the Act ibid, the Tribunal possesses / same powers of review as are vested in a civil court while trying a civil suit. As per the provisions of Order XLVII, Rule 1 of the Code of Civil Procedure, a decision/judgment/order can be reviewed:

- (i) if it suffers from an error apparent on the face of the record; or
- (ii) is liable to be reviewed on account of discovery of any new material or evidence which was not within the knowledge of the party or could not be produced by him at the time the judgment was made, despite due diligence; or
- (iii) for any other sufficient reason, construed to mean "analogous reason".

The O.A. was dismissed by the judgment dated 5.4.1991 as the Bench was of the view that the O.A. does not merit interference by the Tribunal in the matter of pay scales sanctioned to the applicants.

3. We have gone through the R.A. The petitioners have not shown as to how the judgment suffers from an error apparent on the face of the record. The R.A. also does not show that the judgment is liable to be reviewed on the ground of discovery of any new and important material or evidence which after exercise

of due diligence could not be produced or was not within the knowledge of the petitioners at the time the judgment was made. There is also no other 'analogous ground' justifying the review of the judgment.

4. In sum, the Review Application merits rejection and the same is hereby rejected. By circulation.

J. P. Sharma

(J.P. SHARMA)
Member (J)

C-661991

(P.C. JAIN)
Member (A)